


For information of Nationalized banks  
SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 1.5.2015 to 15.5.2015 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.10,00,000/- + interest	2.5.2015	One year
2	Rs.2,72,30,173.01ps. + int.	2.5.2015	90 days
3	Rs.2,10,44,861/- + interest	4.5.2015	Six months
4	Rs.2,58,297/- + interest	5.5.2015	Six months
5	Rs.47,32,378/- + interest	5.5.2015	One year
6	Rs.1,39,097/- + interest	6.5.2015	One year
7	Rs.62,134/- + interest	8.5.2015	Six months
8	Rs.40,00,000/- + int.	9.5.2015	Six months
9	Rs.1,19,657/- + interest	10.5.2015	One year
10	Rs.37,21,151/- + Int.	11.5.2015	One year
11	Rs. 6,05,345/- + int.	13.5.2015	90 days
12	Rs. 8,12,230/- + int.	13.5.2015	One year
13	Rs.5,79,499/- + interest	13.5.2015	Two years
14	Rs.51,46,998.20ps. + interest	13.5.2015	One year
15	Rs.3,76,158/- + interest	13.5.2015	One year
16	Rs.2,00,041/- + Interest	15.5.2015	One year

Dated: 16.4.2015

  
Drawing & Disbursing Officer,  
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I)
- 2 P.A. to Ld. Registrar (J-II)
- 3 P.A. to Ld. Registrar (J-III)
- 4 P.A. to Ld. Registrar (Misc.)
- 5 P.A. to Ld. Registrar (Admn. G.)
- 6 P.A. to Ld. Addl. Registrar (S.C.C.)